

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.47/92

Friday this the 5th day of November, 1993.

HON'BLE SHRI N DHARMADAN, JUDICIAL MEMBER
AND
HON'BLE SHRI S KASIPANDIAN, ADMINISTRATIVE MEMBER

TP Kelappan,
Assistant Personnel Officer,
Southern Railway, Trivandrum. - Applicant

By Advocate Shri P Sivan Pillai

Vs.

1. Union of India,
through the Secretary to
Government, Ministry of Railways,
Railway Board, New Delhi.
2. The Chairman,
Railway Board,
Rail Bhavan, New Delhi.
3. The General Manager,
Southern Railway, Madras-3.
4. The Chief Personnel Officer,
Southern Railway, Madras-3.
5. R Thirumalai,
Senior Personnel Officer(Trg)
Zonal Training School,
Tiruchirappalli-1.
6. R Shanmugham,
Workshop Personnel Officer,
Southern Railway,
Golden Rock, Trichy.
7. M Thyagarajan,
Senior Personnel Officer(Labour)
Southern Railway,
Head Quarters office, Madras-3.
8. A Krishnamoorthy,
Workshop Personnel Office/LW,
Southern Railway,
Perambur, Madras.
9. A Adinarayana,
Assistant Personnel Officer(General)
O/o the Chief Personnel Officer,
Southern Railway,
Head Quarters Office,
Park Town, Madras-3. - Respondents

Respondents 1 to 4 by Advocate Smt Sumathi Dandapani

O R D E R

N DHARMADAN, JUDICIAL MEMBER

The learned counsel for the applicant submitted that the case of the applicant is based on Annexure-A3 judgement in O.A-389/89. The learned counsel for the respondents produced before us a copy of judgement of the Full Bench in MR Gopalakrishna and 2 others v. General Manager, Southern Railway, Madras and 18 others in O.A-303, 304 and 422 of 1992 of Bangalore Bench of this Tribunal by which the judgement of this Tribunal referred to above has been overruled.

2. In the light of the above position, we are satisfied that nothing survives for consideration and the O.A. has to be dismissed.
3. Accordingly, we dismiss the O.A. No costs.

Dated, the 5th November, 1993.


(S KASIPANDIAN)

ADMINISTRATIVE MEMBER


(N DHARMADAN)
JUDICIAL MEMBER
5.11.93

trs